

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 222/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: Titech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Lakshmi Gurung, Standing Counsel for I.T. Department

ORDER

Notice to the ROC. Ld. Standing Counsel for the Income Tax Department accepts notice. Reply, if any, be filed before the next date of hearing.

To come up on 14th December, 2017. ✓



Sh. S. K. Mohapatra
Member (T)


(Ina Malhotra)
Member (J)